

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2012

Dated : 22nd November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Powergrid Corporation of India Ltd.

...Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Even today, nobody has entered appearance on behalf of the Respondents.

Post the matter for hearing on **07.01.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk